

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-35/1999/970/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Pranjal Bora,  
Addl. District & Sessions Judge,  
Kokrajhar.

Dated Guwahati the 8<sup>th</sup> February, 2018.

Sub: **Permission to utilize official vehicle along with headquarter leave permission.**

Ref:- Your letter No. 173, dtd. 07.02.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Headquarter leave permission from the morning of 09.02.2018 till the morning of 12.02.2018 along with permission to utilize the services of departmental allotted vehicle to perform the to and fro journey from Kokrajhar to Guwahati has been granted.

Yours faithfully,

**JOINT REGISTRAR (VIGILANCE)**

P  
7.2.18